

[श्री सिद्धेश्वर प्रसाद]

70 के कार्य की सरकार द्वारा समीक्षा ।

- (2) राष्ट्रीय लघु उद्योग निगम लिमिटेड नई दिल्ली का वर्ष 1969-70 का वार्षिक प्रतिवेदन तथा लेखा-परीक्षित लेखे और उन पर नियंत्रक और महालेखा-परीक्षक की टिप्पणिया ।

[Placed in Library. See No. LT-999/71]

12.35 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS
(SIXTH REOPRT)

श्री यमुना प्रसाद माडल (समस्तीपुर) :

अध्यक्ष होदय में गैर सरकारी सदस्यों के विधेयको तथा सकलपो सम्बन्धी समिति का छठा प्रतिवेदन प्रस्तुत करता हू ।

ESTIMATES COMMITTEE

SEVENTH, EIGHTH AND NINTH REPORTS

SHRI K N. TIWARY (Bettiah) : I beg to present the following reports of the Estimates Committee :—

- (1) Seventh Report regarding action taken by Government on the recommendations contained in the Hundred and Twenty-second Report of the Estimates Committee on the Ministry of Parliamentary Affairs, Shipping and Transport—Border Roads.
- (2) Eighth Report regarding action taken by Government on the recommendations contained in the Hundred and Twenty-eighth Report of the Estimates Committee on the Ministry of Home Affairs—Union Territory of Andaman and Nicobar Islands.

- (3) Ninth Report regarding action taken by Government on the recommendations contained in the Hundred and Thirty-first Report of the Estimates Committee on the Ministry of Home Transfer of Budget Provision for certain itemes of expenditure.

12.36 hrs.

PUBLIC ACCOUNTS COMMITTEE

TWELFTH AND THIRTEENTH REPORTS

SHRI SEZHIYAN (Kumbakoran) : I beg to present the following Reports of the Public Accounts Committee :—

- (1) Twelfth Report regarding action taken by Government on the recommendations contained in their Hundred and Twenty first Report (Fourth Lok Sabha) relating to Charitable and Religious Trusts.
- (2) Thirteenth Report regarding to action taken by Government on the recommendations contained in their Hundred and Seventh Report(Fourth Lok Sabha) on Audit Report (Civil) 1969, relating to Ministries of Home Affairs, External Affairs and Department of Parliamentary Affairs.

MOTION RE. REPORT OF JOINT ON COMMITTEE AMENDMENTS TO ELECTION LAW

SHRI JAGANNATH RAO (Chattrpur): I beg to move the following :

“That this House do further extend the time for the presentation of the Report of the Joint Committee on amendments to Election Law upto the 15th December, 1971.”

MR. SPEAKER : The question is : “That this House do further extend the time for the presentation of the Report of the Joint Committee on amendments to Election Law upto the 15th December, 1971.”

The motion was adopted.